

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7502/2019

RAVINDRA SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(ONLY SLP (CRL.) NO. 7502 OF 2019 TO BE LISTED BEFORE LD.
REGISTRAR'S COURT

IA No. 66514/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 66515/2019 - EXEMPTION FROM FILING O.T.)

Date : 21-10-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Sibbo Sankar Mishra, AOR

For Respondent(s)

Mr. R.K. Gupta, Adv.
Mr. Ankit Goel, AOR
Mr. D.S. Parmar, Adv.
Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit.

Respondent Nos.2 to 4 are yet not served. Ld. Counsel for the petitioner submits that he intends to delete the names of respondent Nos.2 to 4 and he will file application to this effect within two weeks. If application is so filed, Registry to process for listing before the Hon'ble Judge in Chamber for orders.

ANIL LAXMAN PANSARE
Registrar